

**In the Court of Sh.Sunil Kumar, HPAS, Sub-Divisional Magistrate, Sangrah,
District Sirmaur (H. P.)**

1. Sh. Deepak Kumar s/o Sh. Jagdish, r/o Village Charna, P.O. Charna, Tehsil Nohradhar, District Sirmaur (H.P.).

2. Mrs. Kajal Chauhan d/o Sh. Virender Singh, r/o Village Akhrot Farm, P.O Nohradhar, Tehsil Nohradhar, Distric Sirmaur (H.P.)

Versus

General Public

Subject.—Registration of marriage under section 8(4) of the H.P. Registration of Marriage Act, 1996.

Sh. Deepak Kumar s/o Sh. Jagdish, r/o Village Charna, P.O. Charna, Tehsil Nohradhar, District Sirmaur (H.P.) & Mrs. Kajal Chauhan d/o Sh. Virender Singh, r/o Village Akhrot Farm, P.O Nohradhar, Tehsil Nohradhar, Distric Sirmaur (H.P.) have filed an application alongwith affidavits in the court of undersigned stating therein that they have solemnized their marriage on 04-08-2021 but the marriage has not been found entred in the records of Registrar of Marriages, Gram Panchayat Charna, Development Block Sangrah, District Sirmaur, Himachal Pradesh.

Therefore, objections are hereby invited from the general public through this notice that if anyone has any objection regarding registration this marriage, they can file their objections personally or in writing before this court on or before 18-08-2024, after that no objection shall be entertained and marriage will be registered accordingly.

Issued under my hand and seal of the court today on 19th July, 2024.

Seal.

Sd/-
(SUNIL KUMAR),
*Sub-Divisional Magistrate,
Sangrah, District Sirmaur (H.P.).*

—————
**Before Saleem Azam, H.P.A.S., Marriage Officer-cum-S.D.M., Nahan,
Sub- Division Nahan, District Sirmaur, Himachal Pradesh**

NOTICE UNDER SECTION 16 OF SPECIAL MARRIAGE ACT, 1954

Whereas, Sh. Amjad Ali s/o Sh. Ahmed Ali, r/o House No. 114/5, Mohalla Amarpur, Tehsil Nahan, District Sirmaur (H.P.) and Smt. Neha d/o Shri Sham Sunder, r/o H.No. B-1/1236, Aroriwala Mohalla, Ward No. 4, Old Rajpura, Patiala, Punjab have filed an application for the registration of their marriage U/S 15 Of Special Marriage Act, 1954, which was solemnized on 22-05-2023 and they have been living as husband and wife ever since then.

Notices are hereby given to all concerned and general public to this effect that if any body has got any objection regarding the registration of marriage duly solemnized between above said Sh. Amjad Ali s/o Sh. Ahmed Ali, r/o House No. 114/5, Mohalla Amarpur, Tehsil Nahan, District Sirmaur (H.P.) and Smt. Neha d/o Shri Sham Sunder, r/o H.No. B-1/1236, Aroriwala Mohalla, Ward No. 4, Old Rajpura, Patiala, Punjab they should file their written objections and should appear personally or through their authorized agents before me within a period of thirty days from the date of issue of this notice. After expiry of the said period, the marriage certificate would be issued to the applicants by this court and later on no objection will be heard and accepted.

Issued under my hand and seal of this court on this 23rd day of July, 2024.

Seal.

Sd/-
(SALEEM AZAM, HAS),
*Marriage Officer-cum-
Sub-Divisional Magistrate
Nahan, District Sirmaur (H.P.).*
